

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer for interim relief))

Date: 17/02/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Swapnil Verma,Adv.
 Mr. Nikhil Nayyar,Adv.

For Respondent(s) Mr. Anurag Kishore,Adv.
 Mr. Rajesh Kumar,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 1.					Counsel
for the petitioner seeks fresh notice.					
steps within three weeks.	If	steps	taken,	issue	Granted.
notice. Await return of notice.					
List the matter on 16.3.2011.					

(SUNIL THOMAS)
Registrar